श्री डी० पी० करमरकर : हम तां यह सब बराबर छापते हैं और चाहते हैं कि सभासद यहाँ। हफ्तं में एक किताब निकलती हैं जिसमें सब डिटल दिये जाते हैं।

श्री कृष्णकान्त व्यास : मिनिस्टर साहव जो किताब पढ़ने के लिये दते हैं वह तो अंगुंजी में निकलती हैं। अगर हिन्दी में भी निकले तो हमें पढ़ने में स्विधा हो। में यह प्रश्न प्रजना चाहता हुं कि क्या सरकार नं इस काल में बिना निश्चित मात्रा के कोई आयात किया हैं ? यदि हां, तां उसकी अधिकतम और न्यूनतम मात्रा क्या हैं ?

श्री डी० पी० करमरकर : इसको दंखना होगा और बहुत परिश्रम करना होगा और अगर हो सका तो द'खा जायंगा और अगर नहीं हो सका नो नहीं देखा जायेगा।

# EXPORT OF MONKEYS

\*268. Dr. RAGHUBIR SINH BEHALF OF SHRIMATI VIOLET ALVA): "Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

- (a) whether monkeys have been ■exported, subsequent to the Govern ment of India's ban of March 11, 1955; if so, how many;
- (b) whether the export was allow ed by land, sea or air, in each case; and
- (c) whether Government propose to revise their policy regarding ex port of monkeys?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) and (b). With effect from 11th March 1955 each shipment is required to be specifically authorised by the Central Government. Export of 73,017 mon-.keys by air has been permitted from ,11th March up to-date.

(c) No, Sir.

DIWAN CHAM AN LALL: May 1 ask whether any rules have been laid down for better transport arrangements for these monkeys which are exported?

SHRI D. P. KARMARKAR: Yes Sir. It has been decided to allow export of monkeys subject to the following conditions:

to Questions

- (a) Monkeys will be used exclusively for the purpose of medical research and production of vaccine;
- (b) The monkeys will be carried only by air and the carrier will guarantee humane treatment in transit;
- (c) The monkeys will be examined by a qualified veterinary surgeon before export;
- (d) Acceptable undertakings be given by importers and exporters for the observance of the above con ditions

# WRITTEN ANSWERS TO QUESTIONS

# COST OF OFFICERS' QUARTERS AT SINDRr

- \*269. SHRI J. V. K. VALLABHA-RAO: Will the Minister for PRODUCTION be pleased to state:
- (a) the number of officers' quarters built in Sindri and the cost of each type of quarters; and
- (b) the average maintenance charges for each type of such quarters?

THE DEPUTY MINISTER FOR PRO-DUCTION (SHRI SATISH CHANDRA): (a) The total number of quarters is 57. A statement showing the number and cost of each type of quarters is placed on the Table of the House.

(b) The average annual repair and maintenance charges amount to li per cent, of the cost of the building concerned.

#### STATEMENT

Number and type of Officers' Quarters built in Sindri and the cost of each type

Type of Quar-	Number	Cost per
ters		Quarter
		Rs.
A	1	85,786
В	3	58,688
C	4	48,405
D	20	42,087
E	4	28,318
F	25	18,588

IWDIAN NATIONALS HOLDING BRITISH PASSPORTS

\*288. SHRIMATI VIOLET ALVA: Will the PRIME MINISTER be pleased to state:

- (a) whether there are any Indian nationals who still hold British passports; and if so, why; and
  - (b) what is their number?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a) and (b). The Government of India have no information. There may be a few Indians resident in the United Kingdom who still possess some old British passports. If there are any such, it is desirable for them to exchange them for Indian passports.

# **■(•|Rubber Cultivation**

149. SHRI KRISHNAKANT VYAS: Will

९४६, श्री कृष्णकान्त न्यास : क्या वाणिज्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि:

- (क) आसाम में कितनी एकड़ भूमि में रबड़ के वृत्त अपने आप लग गये हैं या लगाये गये हैं ;
- (ख) क्या इन वृद्धों से स्बड़ निकाला जाता हैं; और यदि नहीं, तो क्यों ?

the Minister for COMMERCE AND INDUSTRY be pleased to state:

- (a) the acreage of land under rubber cultivation in Assam where rubber trees have grown of their own, and where they have been planted; and
- (b) whether raw rubber is extracted from these trees; and, if not, why not?]

t[THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISH\* NAMACHARI):

वाणिज्य और उद्योग मंत्री (श्री टी० टी० कृष्णमाचारी): (क) ४० एकड़ भूमि में सन् १६२८ से पूर्व, रबड़ के वृच्च लगाये गये थे। अपने आप उग आने वाले वृच्चों के विषय में कोई आंकर्ड उपलब्ध नहीं हैं।

- (स) जी नहीं। यह व्यापारिक इष्टि से लाभ-दायक नहीं समभा जाता।
- (a) Fifty acres of land were planted with rubber before 1938. Acreage of natural growth is not available.
- (b) No, Sir. It is considered uneconomical.]

# दिल्ली राज्य में शरणाधी बस्तियां

१४०. श्री कृष्णकान्त व्यास : क्या पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

- ं (क) शरणार्थियों को बसान के लियं दिल्ली राज्य में निर्मित बस्तियों के नाम क्या हैं:
- (ख) प्रत्यंक बस्ती के निर्माण पर क्या लागत लगी :
- (ग) प्रत्येक बस्ती में मकानों और भू-खण्डों
  की बिकी से कितनी रकम प्राप्त हुई;
  और
- (घ) इन बस्तियों में मकानों की विकी ऑर वितरण के बार्र में किन किन वर्ग के व्यक्तियों को अधिमान दिया गया ?

fEnglfch translation.